

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &
IA NO. 631 OF 2017**

Dated: 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Asian Fine Cements Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. R. L. Verma
h/f Mr. Ajay Vaidya

Counsel for the Respondent(s) : Ms. Meenakshi Midha
Mr. Kapil Midha
Ms. Abhivandana Chowdhury for R-2
Mr. Ravindra Khare, (Rep.)
Manager for R-5

ORDER

Those Respondents who have not yet filed reply/objection may file the same with IA on or before 19.08.2019 with advance copy to the other side. Thereafter, Appellant may file rejoinder, if any, on or before 02.09.2019 with advance copy to the other side.

List the matter on **11.09.2019**.

**(S.D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**